

**LOK SABHA**

**BULLETIN-PART II**

**(General Information relating to Parliamentary and other matters)**

**No. 8187]**

**[Wednesday, March 6, 2024/ Phalguna 16, 1945 (Saka)**

**No. 8187**

**Privileges & Ethics Branch**

**Arrest and Remand of Shri Ravneet Singh**

The following communication dated 05.03.2024 from Commissioner of Police, Ludhiana was received on 05.03.2024:-

“This is to inform that Shri Ravneet Singh, Member of Lok Sabha, was arrested along with others on 05 March, 2024 at 1100 hours before Hotel Regency, opposite the Office of Commissioner of Police, Ludhiana for confronting the Police force with intent to surrender (*Jail bharo andolan*) in a case *i.e.*, FIR No.14/2023 registered under sections 353, 186 and 149 of IPC at Police Station Division No.1, Police Commissionerate Ludhiana. He was later presented before the Ld. Judicial Magistrate First Class, who directed him to be remanded to judicial custody.”

**UTPAL KUMAR SINGH**  
**Secretary General**